

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).1084/2011

M/S. SAYA TRADERS

Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 05/08/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Jatin Zaveri,Adv.

For Respondent(s)

Mr. Mohd. Fuzail Khan, Adv.
Mr. Gunnam Venkateswara Rao,Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate, Mr. Mohd. Fuzail Khan,
appearing on behalf of Mr. G.V. Rao submits that he has filed
vakalatnama for all the respondents including respondent No.3;
whereas office report shows that service is not complete as
against respondent No.3.

Office to verify the same and submit.

Respondent Nos.1 and 2 are granted four weeks' time
to file counter affidavit.

List again on 20.9.2011.

(H.B.PRABHAKARA SASTRY)
REGISTRAR

rd